

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2666**

TO BE ANSWERED ON THE 09TH JULY, 2019/ ASHADHA 18, 1941 (SAKA)

BAN ON TRAFFIC DURING MOVEMENT OF CONVOYS

2666. DR. FAROOQ ABDULLAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the difficulties faced by people during ban on movement of commuters on National Highways in the wake of the Pulwama attack and during the tenure of ban even the patients were made to suffer badly;

(b) whether it is also true that the ban has been revoked, which is a welcome step, but still during the movements of Convoys, the Army stops and harasses many people on the National Highways;

(c) if so, the details thereof; and

(d) the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (d): In order to prevent terror attacks, traffic related restrictions are imposed by the State Government from time to time.

However, necessary provisions are made to facilitate movement of people with special needs e.g. patients, students and employees.
